

**Central Administrative Tribunal  
Ernakulam Bench**

**C.P(C) No.180/00051/2020  
in  
O.A No.180/00454/2019**

Thursday, this the 25<sup>th</sup> day of February, 2021

**CORAM:**

**Hon'ble Mr. P.Madhavan, Judicial Member  
Hon'ble Mr.K.V.Eapen, Administrative Member**

N.P.Prabhakaran  
Deputy Chief Ticker Inspector (Retd.)  
Commercial.S.W.Railway, Bangalore  
Residing at Prabhatham, Ariyallur P.O  
Malappuram district, Pin – 676 312  
Kerala

- Petitioner

(By Advocate: Mrs.Thanuja Roshan George)

Versus

1. Shri.Ajay Kumar Singh, age and father's name not known, General Manager South Western Railway, Hubli Karnataka – 580 009
2. Shri.K.Asif Hafeez, Age and father's name not known, Senior Divisional Personnel Officer South Western Railway, Bangalore Division Bangalore – 580 001

- Respondents

(By Advocate: Mr.V.A.Shaji,ACGSC)

The CP(C) having been heard on 25<sup>th</sup> February, 2021, this Tribunal delivered the following order on the same day:

**O R D E R (ORAL)**

**P.Madhavan, Judicial Member**

The learned counsel for the petitioner represented. Counsel for the respondents submits that this matter is stayed by the Hon'ble High Court in

O.P(CAT) No.215/2020. Hence the CP(C) is closed. Notice, if any, stands discharged.

**(K.V.Eapen)**  
**Administrative Member**

**(P.Madhavan)**  
**Judicial Member**

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**List of Annexures**

Annexure P1 - True copy of the final order in O.A No.454 of 2019 and other cases dated 7.1.2020 of the CAT, Ernakulam

Annexure P2 - True copy of the representation dated 1.6.2020 submitted by the petitioner

Annexure P3 - True copy of the representation dated 22.9.2020 submitted by the petitioner.

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